

ADM/129/2020

Office of the
Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru, dated: 10.03.2021.

NOTIFICATION

Sub: Transfer of cases filed under POCSO Act to the court of Additional District & Sessions Judge-FTSC-I, Bengaluru Rural District, Bengaluru.

Read:1. Proceedings in Order No. LAW 99 LAC 2019, Dated: 27.02.2020 of the Government of Karnataka sanctioning Fast Track Special Court to try the cases filed under POCSO Act

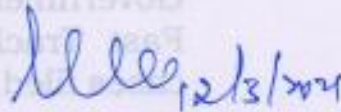
2. Notification No. LAW 99 LAC 2019, Dated: 03.03.2020 of the Government of Karnataka establishing a Special Court to try the cases filed under POCSO Act.

3. Notification No. GOB(I) 1/2021, Dated: 04.03.2021 of the Hon'ble High Court of Karnataka, Bengaluru posting Presiding Officer to the FTSC-I, Bengaluru Rural District, Bengaluru.

In view of creation of a Special Court i.e., Additional District & Sessions Judge-FTSC-I, Bengaluru Rural District, Bengaluru vide references read at Sl. No. 1 and 2 above, exclusively to try the cases filed under POCSO Act, all the

POCSO cases pending on the file of II Additional District & Sessions Judge, Bengaluru Rural District, Bengaluru except the POCSO cases with section 376 IPC in consonance with Notification No. LAW 99 LAC 2019, Dated: 03.03.2020 of the Government of Karnataka are withdrawn and transferred to the court of Additional District & Sessions Judge-FTSC-I, Bengaluru Rural District, Bengaluru for disposal in accordance with law, with immediate effect.

The Advocates and parties are to appear before the concerned transferee court on the respective dates of hearing of the cases already fixed.



(VENKATESH NAIK T)

Prl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Copy to:

1. The Registrar General, Hon'ble High Court of Karnataka, Bengaluru, with a covering letter.

Copy forwarded for information & necessary action to:

1. The II Additional District & Sessions Judge, Bengaluru Rural District, Bengaluru.
2. Additional District & Sessions Judge-FTSC-I, Bengaluru Rural District, Bengaluru.
3. The President, Advocates' Association, Bengaluru.
4. The President, Advocates' Association, Anekal/ Devanahalli/Doddaballapura/Nelamangala/Hosakote.
5. The Statistics Branch/Criminal Pending Branch of this office.
6. Web Hosting
7. Proceedings file
8. Office copy.